

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00642/2018

Friday, this the 20th day of July, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

Kannan,
Aged 27 years, Postal Assistant, Munnar,
under orders of transfer as SPM, Santhanpara, Idukki Dist.,
(Residing at Puthenveedu, Nedumudi P.O.,
Alapuzha). **Applicant**

(By Advocate – Mr. M.R. Sudheendran)

V e r s u s

- 1 Union of India,
Represented by the Secretary to Government,
Department of Post, New Delhi – 110 001.
- 2 The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033.
- 3 The Postmaster General,
Central Region, Kochi – 682 020.
- 4 The Superintendent of Post Offices,
Idukki Division, Thodupuzha – 685 584.
- 5 J. Sasikala,
Sub Post Master, Ellapatti,
Idukki – 685 584. **Respondents**

(By Advocate – Mr. Sreenath S., ACGSC)

This Original Application having been heard on 20.07.2018, the
Tribunal on the same day delivered the following:

ORDER (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. The applicant is aggrieved by his transfer from Munnar, where

he has been working as Postal Assistant to Santhanpara before completion of his normal tenure of four years.

2. Shri. M.R. Sudheendran on behalf of the applicant submits that a representation seeking retention in Munnar station has been filed by the applicant before the 3rd respondent.

3. We feel at this time the OA can be disposed of directing the 3rd respondent to take expeditious decision on the representation made by the applicant. Ordered accordingly. Until a decision is arrived at on the representation, the transfer of the applicant to the new station shall not be given effect to.

4. OA stands disposed of. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

Yd

List of Annexures of the Applicant

Annexure A-1 - A true copy of the memo No. B1/15/Dlg/XI dated 06.07.2018 issued by the 4th respondent.

Annexure A-2 - A true copy of the letter dated 19.06.2018 of the 3rd respondent.

Annexure A-3 - A true copy of representation / appeal dated 11.07.2018 submitted by the applicant.

List of Annexures of the Respondents

Nil.
